

(b) if so the reasons for their dissatisfaction; and

(c) the reaction of Government thereto?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR):** (a) and (b). Government do not have any information except what has appeared in the Press.

(c) It is essentially a matter with which the trade union organisations themselves are concerned.

**Working of Ministry of Steel and Mines**

4437 **SHRI P. VENKATASUB-BAIAH:** Will the Minister of STEEL AND MINES be pleased to state

(a) whether a review has been made of the working of his Ministry;

(b) if so, the outcome thereof and the decisions arrived at; and

(c) the steps envisaged to improve the working of the Ministry?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN):** (a) to (c). The Estimates Committee of Parliament had in 1971-72 examined the working of the Ministry of Steel and Mines (Department of Steel) on Planning, Development, Production, Distribution etc of iron and Steel and Ferro-Alloys. The recommendations of the Committee were considered and suitable action taken thereon.

One of the most important function of the Ministry relates to the many Public Sector Undertakings with which it deals. Task force meetings are periodically held to review the functioning of the Undertakings.

The performance of these Undertakings have been reported regularly to Parliament. There has been significant improvement in performance, particularly in Heavy Engineering Units and in the production and availability of steel.

**Migrations to Canada from Punjab**

4438. **SHRI RAGHUNANDAN LAL BHATIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of average monthly emigrants seeking migration to Canada from Punjab;

(b) the number of migrants seeking migration each month during August to October, 1972 and the causes of the sudden increase; and

(c) whether a number of travel agencies are exploiting the innocent agriculturists of Punjab; and if so, the remedial steps being taken?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):** (a) and (b) The monthly average number of persons from Punjab who applied for passports for Canada, from January to July, 1972, was 1290

The number of persons from Punjab who had applied for passports for going to Canada from August to October, 1972 was as under:

|           |       |
|-----------|-------|
| August    | 3,446 |
| September | 5,736 |
| October   | 3,810 |

In practically all such cases, however, besides Canada, the applicants indicated various other countries, as well, and the purpose was stated to be "social visit", etc., and not immigration as such.

The reason for the sudden increase in the number of persons wishing to go to Canada, during the period August to October, 1972, ostensibly, was a widespread apprehension among the applicants that entry into Canada may be further restricted, after the Elections there scheduled to be held on the 30th October, 1972.

(c) There have been reports that Travel Agents in Punjab and Haryana have been pressuring the more credulous sections of the population to go

to Canada, by promising them lucrative jobs and a life of ease and luxury. The Government has taken due note of these reports and has drawn the attention of the concerned State Governments, *inter-alia* to enlighten the public about the hazards of falling a prey to the machinations of unscrupulous Travel Agents. Further, all the Passport Issuing Authorities have been instructed to exercise greater vigilance in the case of applicants who wish to go to Canada and, where considered necessary, call for such additional information as may appear relevant, with a view to establishing the bonafides of the applicants.

#### **Arrival of British Passport Holders in India on Expulsion from Uganda**

4439. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of British passport holders who have arrived India on expulsion from Uganda?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): About 3000, Sir.

#### **Problems of Indians Living Overseas**

4440. SHRI VARKEY GEORGE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are in touch with the problems of the Indians living overseas; and

(b) if not, the steps being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b). The Government of India keep in touch with the problems of Indian nationals and people of Indian origin abroad, and provide consular and other facilities in respect of Indian nationals abroad.

#### **Expenditure Incurred on schemes for Rehabilitation of Disabled Jawans and Families of Killed Soldiers**

4441. SHRI N. K. P. SALVE: Will the Minister of DEFENCE be pleased to state the expenditure so far incurred on implementing the schemes for the rehabilitation of disabled Jawans and the families of those killed in the last Indo-Pak War?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): The measures taken for assistance to the disabled and to the families of those killed or disabled;

- (i) Liberalised pension
- (ii) Free education of children.
- (iii) Preferential treatment in employment.
- (iv) Free allotment of land and accommodation

The cost to be incurred on pension, education, land and accommodation is a continuous charge accepted by the Central and State Governments and it is not feasible to indicate the expenditure on a given date.

Further, the Central Government have created a Fund of Rs. 5 crores, out of grant made by National Defence Fund, for giving financial assistance according to individual needs.

#### **भारत सरकार के मुद्रणालयों में कर्मचारियों की यूनियन की मान्यता**

4442. श्री सरजू पांडे . क्या अब और पुनर्बाँध मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार ने यह निर्णय किया है कि भारत सरकार के प्रत्येक मुद्रणालय के कर्मचारियों की यूनियन को उनकी सदस्यता के आधार पर मान्यता दी जायगी; और .

(ख) यदि हाँ, तो राष्ट्रीय प्रेस कर्मचारी यूनियन, भारत सरकार मुद्रणालय,